



## MEDIATION CENTRE

Rajasthan State Legal Services Authority  
Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

(Phone: 0141-2227481, 2227555, 2227602 FAX, 2385877 Help Line 15100)  
(Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rlsajp@gmail.com)

### Cause List Date 15-11-2016

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) Guman Singh	S.B. Cr. Revision Petition No. 1071/2016 Vinod Kumar Vs. Babita	Ajay Gupta	-
2	Sh. J.P. Goyal, Sr. Advocate	S.B. Civil Transfer Petition NO. 97 of 2016 Smt. Dinni Alias Harshita Vs. State	Sudhir Jain	Ripudaman Singh Naruka
3	Sh. G.K. Garg, Sr. Advocate	S.B. Company Petition No. 11/14,12/14, & 15/14 Satanam Trading Company Vs. Ashoka Multiyarn Milss Ltd.	Rajendra K. Salecha	Anant Kasliwal
4	Sh. Vinodi Lal Mathur, Advocate	S.B. Cr. Misc. Bail Application No. 12434/2016 Devanand Yadav Vs. State	Sanjay Sharma	Gaurav Gupta
	Smt. Sumati Bishoni, Advocate	S.B. Cr. Writ Petition No. 127/2016 Ahasan Ahamad Vs. Jarina@Baby	Karan Pal Singh	-
6	Smt. Sumati Bishoni, Advocate	S.B. Cr. Misc. Petition No. 2846 /16 Dinesh Chand Gupta Vs. State	Rajneesh Gupta	Peeyush Nag
7	Ms. Anupama Chaturvedi, Advocate	S.B. Cr. Misc. Petition No. 1817/16 Nakul Ozha Vs. State	Mahesh Gupta	Mukesh Sharma

### NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order

  
(Anu Chaudhary)

Full Time Secretary, RHCLSC  
Mediation Centre,  
Rajasthan High Court,  
Jaipur.

"Help The Needy –Timely Help May Create History"



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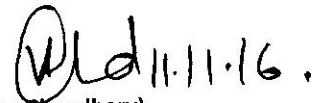
### Cause List Date 16-11-2016

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. Ramavatar Sharma, RHJS (Retd.)	S.B. Civil Revision No. 14/2006 Shankar Lal Vs. Chandani Sharma	J.P. Goyal	Rajneesh Gupta
	Sh. Ramavatar Sharma, RHJS (Retd.)	S.B. Civil Writ Petition No. 3616/2012 Dr. Jain Video on Wheels Vs. State	S.K. Tiwari	A.S. Rajawat
3	Sh. J.P. Gupta, Advocate	S.B. Civil Second Appeal No. 585/2007 Raman Singh Vs. Radhey Shyam	Mohd. Adil	Shailender Balwada
4	Smt. Alka Bhatnagar, Advocate	D.B. Civil Misc. Appeal No. 2792/14 & 2786/14 Indra Kumar Vs. Rajkumari	Sudarsan Ladda	Rajneesh Gupta
5	Sh. D.S. Vashishtha, RHJS (Retd.)	S.B. Civil First Appeal No. 218/13 & 302/13 Deepak Vs. Rohit	R.K. Mathur	Sudesh Bansal
6	Sh. D.S. Vashishtha, RHJS (Retd.)	S.B. Cr. Misc. Petition No. 2288/15 Virendra saini Vs. Smt. Minakshi alias Monika	Saransh Saini	Sandeep Pathak
7	Sh. Bhuvnesh Sharma, Advocate	D.B. Civil Misc. Appeal No. 1459/14 Ajay Sharma Vs. Bharti Verma	Deepak Goyal	Suresh Kumar
8	Smt. Sumati Bishnoi, Advocate	S.B. Cr. Misc. Petition No. 3273/16 Vinita Tak Vs. State	Sanchit Tamra	S.S. Rathore
9	Ms. Anupama Chaturvedi, Advocate	S.B. Cr. Misc. Petition No. 4793/15 Vikas Singh Vs. State	Santosh Singh	Vikram Singh Shekhawat

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